NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1237/(MAH)/2017 CA No.

CORAM:

Present: (i) SHRI M.K. SHRAWAT

MEMBER (J) (i) BHASKARA PANTULA MOHAN

MEMBER (J).

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Zenith Birla Ltd.

V/s.

Vadraj Cement Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

2. AMI JAIN,

ORDER CP 1237/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. Stated that there is a possibility of "Settlement" to resolve the dispute of the outstanding debt. Seeking time. Granted.
- Adjourned to 21.09.2017.

Sd/-

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

M.K. SHRAWAT Member (Judicial)

Date: 24.08.2017

11